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Central Administrative Tribunal
Principal Bench

C.P. No.533/2002 In
O.A. No.1347/2001

New Delhi this the 12th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Shiv Kumar
S/o Shri Bagha Ram
R/o A1-B/20-C, LIG Flats
Paschim Vihar, New Delhi.

--Petitioner

(By Advocate: Shri Shyam Babu)

Versus

1. Ms. Shailja Chandra
Chief Secretary, Govt. of NCT of Delhi
Playeers Building, I.P. Extension,
New Delhi.

2. Shri R.S. Gupta,
Commissioner of Police, Delhi
Police Head Quarters,
I.P. Estate, New Delhi.

3. Ms. Kiran Bedi
Jt. Commissioner of Police,
Special Branch
[Previously known as
Additional Commissioner of Police
Special Branch]
Police Head Quarters
I.P. Estate,
New Delhi.

--Respondents

(By Advocate: Mrs. Jasmine Ahmed)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Heard both the learned counsel for parties.

2. Shri Shyam Babu, learned counsel submits that as the orders of the Tribunal have been implemented by the respondents excepting giving him the promotion which he states is also due to the applicant. He seeks permission to withdraw the Contempt Petition with liberty to proceed in the matter as advised in accordance with law.

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3. In view of the above, CP-533/2002 is dismissed. Notices to the alleged contemners are discharged. File to be consigned to the record room. Liberty granted in accordance with law.

V.K. Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.